

ITEM NO.40

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2538/2024

NEETU @ TEETU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 04-04-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Mujahid Ahmad, Adv.
Mr. Rajkumar Yadav, Adv.
Mr. Vijay Kumar, Adv.
Mr. Rakesh Ranjan, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Digitized soft copies of High Court and Trial Court records have been received. Let soft copy of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Counter affidavit, if any, by the sole respondent be filed in the meantime.

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SUJATA SINGH
Registrar